

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 09.03.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD-2.0/2/2026	WP (C) No. 618 OF 2025	SMTI. NIRULA BALA KOCH -VS- STATE OF MEGHALAYA & ORS	MR. M. R. MARAK	MS. I. LYNGWA MS. E. B. PASSAH	DR. D. MAWLONG	11:00 AM	PHYSICAL	CONFERENCE HALL
2.	HCM/SMD-2.0/15/2026	CrI. Petn. No. 76 of 2024	SMTI. DEIRDRI SHYLLA -VS- STATE OF MEGHALAYA & ORS	MR. K. CH. GAUTAM	MRS. I. LYNGWA	SMTI. P. YADAV	11:30 AM	PHYSICAL	ANNEXE BUILDING
3.	HCM/SMD-2.0/17/2026	WP (C) No. 399 of 2022	THE MAWSAWMIHNGI VILLAGE & ANR. -VS- KHASI HILLS AUTONOMOUS DISTRICT COUNCIL & ORS	MR. H. L. SHANGRWEISO MS. D. LYNGDOH	MR. C. C. T. SANGMA	SHRI. C. KSOO	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM

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MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD-2.0/8/2026	WP (C) No. 390 of 2025	BLUSTER MAWLIEH -VS- STATE OF MEGHALAYA & ORS	MR. P. YOBIN	MR. H. ABRAHAM	SMTI. D. SOHTUN	10:30 AM	PHYSICAL	CONFERENCE HALL
2.	HCM/SMD-2.0/18/2026	WP (C) No. 319 of 2025	SHRI. NAPOLEON S. MAWPHNIANG -VS- STATE OF MEGHALAYA & ORS	MS B. SUN	MS Z. E. NONGKYNRH MS P. BHATTACHARJEE	SHRI. C. KSOO	10:00 AM	PHYSICAL	ANNEXE BUILDING
3.	HCM/SMD-2.0/19/2026	WP (C) No. 472 of 2024	SHRI. MANCHWAMIKI THUBRU -VS- STATE OF MEGHALAYA & ORS	MS. B. F. KHARWANLANG	MR. R. GURUNG	SHRI. ALBERT LANONG	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
4.	HCM/SMD-2.0/42/2026	WP (C) No. 634, 635, 636 & 637 of 2025	G/5031152X EX RECT/GD SHIVAM PRAJAPATHI & ORS -VS- THE UNION OF INDIA & ORS	MR. V. KUMAR	DR. N. MOZIKA MS. M. MYRCHIANG	SHRI. C. KSOO	12:00 PM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 11.03.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/16/2026	WP(C) No. 418 of 2025	SMTI. NACHWAHI CHALLAM -VS- STATE OF MEGHALAYA & ORS	MR. D. HYNNEWTA	MR. A. KHARWANLANG MS S. KH. NONGRUM	SMTI. D. SOHTUN	10:30 AM	PHYSICAL	CONFERENCE HALL
2.	HCM/SMD-2.0/20/2026	MACApp No. 2 of 2025	RELIANCE GENERAL INSURANCE CO. LTD -VS- RANILLA MARAK & ORS	MR. S. JINDAL	MR. MEHATAB SARKAR	SHRI. C. KSOO	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM
3.	HCM/SMD-2.0/32/2026	WP(C) No. 332 of 2025	SMTI. JUDITH RIAHTAM & ORS -VS- STATE OF MEGHALAYA	MS. C. L. MAWPHLANG	MR. K. V. KHARLYNGDOH	SHRI. ALBERT. W. LANONG	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 12.03.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/3/2026	WP(C) No. 614 of 2025	SHRI. BISWAJIT PAUL -VS- STATE OF MEGHALAYA & ORS	MR. M. R. MARAK	MS. R. COLNEY	DR. D. MAWLONG	11:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/21/2026	WP(C) No. 130 of 2024	SMTI. NATALIE DAWN KHONGWIR -VS- STATE OF MEGHALAYA & ORS	MR. PHILEMON NONGBRI MS. I. DIENGDOH	MR. K. P. BHATTACHARJEE MS. S. SHYAM	SMTI. D. SOHTUN	10:30 AM	PHYSICAL	CONFERENCE ROOM
3.	HCM/SMD-2.0/33/2026	WP(C) No. 343 of 2023	SMTI. SARASWATI VISHWAKARMA -VS- STATE OF MEGHALAYA & ORS	MS. S. THAPA MR. B. SNAITANG	MS. S. SHYAM MS. R. COLNEY	SHRI. ALBERT W. LANONG	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
4.	HCM/SMD-2.0/43/2026	WP(C) No. 409 of 2025	SHRI ARUN CH. DEKA -VS- STATE OF MEGHALAYA & ORS	MR. S. JINDAL	MS. Z. E. NONGKYNRIH	SHRI. ANTONY SYIEMIONG	1:00 PM	PHYSICAL	ANNEXE BUILDING
5.	HCM/SMD-2.0/44/2026	WP(C) No. 183 of 2025	SHRI. KYRSHON MARBANIANG & ANR -VS- STATE OF MEGHALAYA & ORS	MR. N. SYNGKON	MR. C. C. T. SANGMA MR. W. JYRWA MR. R. K. SYNREM MR. R. J. KHARJHRIN	SHRI ANTONY SYIEMIONG	2:00 PM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 13.03.2026

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MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/4/2026	WP (C) No. 413 of 2025	SHRI HITESH HAJONG -VS- STATE OF MEGHALAYA & ORS	MR. E AHMED	MR A. H. KHARWANLANG MR. J. N. RYNJAH	SMTI. E. SHABONG	10:30 AM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/45/2026	WP (C) No. 454 of 2024	NONGJRONG VILLAGE -VS- THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL & ORS	MS. E. BLAH	MR. C. C. T. SANGMA MR. S. MARPAN	SHRI. ANTONY SYIEMIONG	1:00 PM	PHYSICAL	CONFERENCE HALL
3.	HCM/SMD-2.0/46/2026	WP (C) No. 315 of 2025	SHRI. PRANAB KUMAR -VS- MEGHALAYA TOURISM DEVELOPMENT CO. LTD. & ORS	MS. G. C. MARBOH	MR. S. SEN	SHRI. ANTONY SYIEMIONG	2:00 PM	PHYSICAL	CONFERENCE HALL
4.	HCM/SMD-2.0/47/2026	WP (C) No. 586 of 2025	SHRI. ROWELL M. SANGMA -VS- STATE OF MEGHALAYA & ORS	MR. P. T. SANGMA	MR. A. H. KHARWANLANG	SHRI. ANTONY SYIEMIONG	3:00 PM	PHYSICAL	CONFERENCE HALL
5.	HCM/SMD-2.0/55/2026	WP (C) No. 269 of 2020	SHILLONG MUNICIPAL BOARD & ANR -VS- EMPLOYEES PROVIDENT FUND ORGANISATION & ANR	MS. S. KHATUN MR. S. THAPA	MR. F. BAREH	SMTI. P. YADAV	11:30 AM	PHYSICAL	CONFERENCE HALL

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 14.03.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/22/2026	WP (C) No. 103 of 2025	SMTI. BALABET LYNGDOH NONGLAIT -VS- STATE OF MEGHALAYA & ORS	MR F. N. ROPMAY	MR. H. ABRAHAM	SMTI MONICA K. LYNGDOH	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/23/2026	WP (C) No. 307 of 2025	SMTI. ARJINA BANU -VS- STATE OF MEGHALAYA & ORS	MS. M. RAHMAN	MR. S. A. SHEIKH MR. I. HOQUE	DR M. KHARSHIING	10:30 AM	PHYSICAL	CONFERENCE HALL
3.	HCM/SMD-2.0/25/2026	CRP No. 11 of 2025	SMTI. MAMOTA G. SANGMA & 2 ORS -VS- SMTI. KUKILA MARAK	MR. P. R. PASKE	MS. T. N. MARAK	SMTI MONICA K. LYNGDOH	11:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM